NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. S. Mausiela Deni, Ad Y

FOR ESP RIO

CBE

D for B. Dhanaraj

For Peritioners

for Robo Ra

<u>ORDER</u>

Counsel for petitioner present. Counsel for R6 to R8 are present and prayed time for filing counter. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc